

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD  
(Special Original Jurisdiction)**

FRIDAY, THE EIGHTEENTH DAY OF OCTOBER  
TWO THOUSAND AND TWENTY FOUR

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

**WRIT PETITION NO: 1773 OF 2021**

**Between:**

Sagi Nikitha, D/o. Sagi Manga Rao, Aged about 19 years, H.No.1-41,  
Elkathurthy Mandalam, Jeelgul, Karimnagar District - 505498

**...PETITIONER**

**AND**

1. The State of Telangana, Rep. by its Principal Secretary, Health, Medical and Family Welfare Department, Secretariat, Hyderabad.
2. Kaloji Narayana Rao University of Health Sciences, Represented by its Registrar, Warangal.
3. Convener, MBBS/BDS 2020, C/o Kaloji Narayana Rao University of Health Sciences, Nizampura, Warangal, Telangana - 506 007

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a writ, order or direction more particularly one in the nature of Writ of MANDAMUS to declaring the action of 2nd Respondent in not allowing the petitioner to register and upload the application for counseling for admission into MBBS/BDS course for the Academic Year 2020-21 under Management Quota (B-Category, C-Category/NRI) for the Academic Year 2020-21 is illegal arbitrary and unconstitutional and consequently direct to the respondents to allow the petitioner to register and upload application for counseling for admission into MBBS/BDS course for the Academic Year 2020-21 under Management Quota (B-Category, C-Category/NRI) for the Academic Year 2020-21

**IA NO: 1 OF 2021**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the 2nd respondent to allow the petitioner to register and upload application for counseling for admission into MBBS/BDS course for the Academic Year 2020-21

under Management Quota (B-Category, Category/NRI) for the Academic Year 2020-21

**Counsel for the Petitioner: SRI. KAVITHA P**

**Counsel for the Respondent No.1: SRI P. SHRAVAN KUMAR GP FOR MEDICAL HEALTH FW**

**Counsel for the Respondent NoS.2&3: SRI A. PRABHAKAR RAO SC FOR KNRUHS**

**The Court made the following: ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

**WRIT PETITION No.1773 of 2021**

**ORDER:** (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioner.

Mr. P. Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Mr. A. Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent Nos.2 and 3.

2. In this Writ Petition, the petitioner is aggrieved by the action of the University in not considering the case of the petitioner for counselling and admission to MBBS/BDS course under Management Quota (B - Category, C - Category/NRI) for the academic year 2020-21.

3. A Bench of this Court by an interim order dated 27.01.2021 had permitted the petitioner to participate in the counselling.

4. In view of the aforesaid interim order as well as the fact that the academic year 2020-21 is over, no further orders are required to be passed in this Writ Petition.

5. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

**SD/- MOHD. ISMAIL**  
**ASSISTANT REGISTRAR**  
**SECTION OFFICER**

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To,

1. The Principal Secretary, Health, Medical and Family Welfare Department, Secretariat, Hyderabad.
2. Registrar, Kaloji Narayana Rao University of Health Sciences, Warangal.
3. Convener, MBBS/BDS 2020, C/o Kaloji Narayana Rao University of Health Sciences, Nizampura, Warangal, Telangana - 506 007
4. One CC to SRI. KAVITHA P Advocate [OPUC]
5. One CC to SRI A. PRABHAKAR RAO SC FOR KNRUHS [OPUC]
6. Two CCs to GP FOR MEDICAL HEALTH FW ,High Court for the State of Telangana. [OUT]
7. Two CD Copies

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**HIGH COURT**

**DATED:18/10/2024**



**ORDER**

**WP.No.1773 of 2021**

**DISPOSING OF THE WRIT PETITION  
WITHOUT COSTS**

(10)  
08/10/24  
10.11